

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A.No.7/2004 in Special Leave Petition (C) No.13771/2004

T.K.DENTAL COLLEGE & RES. CENTRE & ANR.

Petitioner(s)

VERSUS

SHIKSHAN SHULKA SAMITI & ANR.

Respondent(s)

(For directions)

Date: 14/12/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

HON'BLE Mr. JUSTICE TARUN CHATTERJEE

For Petitioner(s)

Mr. P.H. Parekh, Adv.

Mr. Rohit Alex, Adv.

Mr. Sumit Goel, Adv.

for M/s Parekh And Co., Advs.

For Respondent(s)

No.2: Mr. Ravindra Keshavrao Adsure, Adv.

UPON hearing counsel the Court made the following

O R D E R

I.A.No.7:

Taken on Board.

Issue notice.

Mr.R.K.Adsure, Advocate, takes notice.

Reply to the application be filed within two weeks.

Tag with I.A.No.5 in S.L.P.(C) No.17464/2004.

(N. Annapurna)

Court Master

(V.P. Tyagi)

Court Master